NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 30.01.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.72/BB/	-	For	Rule 6 of	Next Radio Ltd Vs JustAdzI nformedia
17		hearing	IB	Pvt Ltd

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

ORDER

Proxy Counsel for Petitioner is present. He requested time on behalf of regular Counsel for intimating the Tribunal the next course of action as notice could not be served on Corporate Debtor. List it on 12.02.2018 finally.

Member (T)

Member (J)